

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. (IB)-129(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President


Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

NAME OF THE COMPANY

The State Govt. of Maharashtra  
V/s  
Swayam Realtors & Traders Ltd. & Ors.

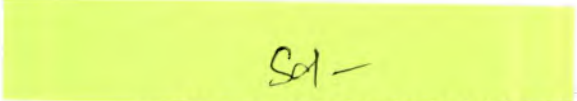
SECTION OF THE COMPANIES ACT: U/s 9 of (IBC)


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	MR. ATUL Y CHITALE,	SR. ADV.	Petitioner.	
2	MS. TANVI KAKAR,	ADV.		
3	MR. GURJYOT SETHI,	ADV.		

**ORDER**

Notice of the petition for 25<sup>th</sup> July, 2017 to the respondent to show why the reference be not allowed.

List on 25<sup>th</sup> July, 2017.

  
(CHIEF JUSTICE M.M KUMAR)  
PRESIDENT

  
(SMT. DEEPA KRISHAN)  
MEMBER (T)